

ÚITEM NO.52

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Criminal Appeal Diary No(s). 1527/2016

DHARAMPAL AND ANOTHER

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln. (s) for c/delay and office report)

Date : 13/04/2016 This appeal was called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE V. GOPALA GOWDA

HON&#39;BLE MR. JUSTICE ARUN MISHRA

For Appellant(s) Mr. Varinder Kumar Sharma, Adv.

For Respondent(s)

T he Court made the following

O R D E R

Not taken up.

(S. K. RAKHEJA)

COURT MASTER (MALA KUMARI SHARMA)

COURT MASTER